Annexure - 4														
Nan	e of Corporate debtor	Bharani Commodities Private Limited				Date of Commencement of CIRP			18.01.2021		List of Creditors as on		13.10.2021	
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
A														
			Details of Claim Received			f claim admitted	m admitted							
											Amount of			
SI.No	Name of Creditor	Identification No									any mutual			
			Date of				Amount covered by	Whether	% of voting share		dues, that	Amount of claim	Amount of claim	
			receipt	Amount claimed	Amount of claim admitted	Nature of claim	guarantee	related party?	in CoC	Contingent Claim	may be setoff	not Admitted	under verification	Remarks, if any
														Reconciled with the loan agrement
														Interest calculated with agreement rate
														Recogonised as OC in audited balance sheet,
														However based on the loan agreement &
														interest rate, NCLT approved it as FC and
														accordinglyconfirmed as FC
1	Platina Properties and Pr	CIN No.U45100API9	04.02.2021	1,26,91,219.00	1,26,91,219.00	Loan Borrowed	Nil	No	100%	Nil	Nil	Nil	Nil	Claim admitted in full
TOTAL				1,26,91,219.00	1,26,91,219.00									